

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4003
ANSWERED ON:20.04.2010
ESCAPE FROM JUVENILE HOMES
Mishra Shri Mahabal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of escape of inmates from the juvenile homes in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof;
- (c) the total number of such cases reported during each of the last three years;
- (d) whether an enquiry has been ordered in this regard;
- (e) if so, the outcome of the enquiry; and
- (f) the remedial measures taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes Madam. The details of juveniles escaped from the Observation Home for Boys II during last three years are as follows:-

Date Number of juveniles escaped.

30-01-2008 05

02-10-2008 01

21-05-2009 33

20/21-08-2009 08

09-09-2009 36

02-02-2010 13

14-03-2010 27

(d) & (e): Yes Madam. The matter was enquired into and the enquiry concluded that the large number of escapes was result of unrest amongst the Juveniles and lack of proper handling. Disciplinary Action has been initiated against the caretaking staff.

(f) The remedial measures taken by the Government, inter-alia, include the following:

Private Security registered with Director General of Resettlement, Army HQ has been engaged for providing security in Juvenile Homes.

Regular inspection of the Homes is carried out by the officers of the Department of Women & Child Development and the Members of the Child Welfare Committee.

Apart from the Instructor, Department of Women & Child Development, Government of NCT of Delhi, a number of NGOs have been involved for engaging the Juveniles in constructive activities and for providing vocational training.

The staff entering the Home is frisked with the support of security agency to ensure that no narcotic substances are passed on to the residents.

Process of development of infrastructure in the Home to provide greater security without infringing on the rights of the children has been initiated.